## PROCEEDINGS OF HIGH COURT FOR THE STATE OF TELANGANA

**Sub**: Establishment – High Court for the State of Telangana– Gazetted – Appointment to the post of Registrar (Judicial), High Court for the State of Telangana – **Orders – Issued**.

**Ref**:Notification No. 1239-B.Spl. dated 30.12.2018 of the High Court of Judicature at Hyderabad for the **\$**tates of Telangana and Andhra Pradesh.

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## ORDER: R.O.C.No. 181/2019-Estt.1., Dated: 03.01.2019

In exercise of the powers conferred by Article 229 (1) of the Constitution of India and under Rule 5 of High Court Service Rules, 2017, the Honourable the Chief Justice, High Court for the State of Telangana is pleased to appoint **Sri N.Narsing Rao**, District Judge, who is allocated to the State of Telangana as **Registrar (Judicial)**, High Court for the State of Telangana with immediate effect, in supercession of the orders issued in reference cited.

The Additional Special Judge for Communal Offences-cum-VII Additional Metropolitan Sessions Judge, Hyderabad – cum- XXI Additional Chief Judge, City Civil Court, Hyderabad will continue to be in full additional charge of the post of Addl. M.S.J., Court for trial of Jubilee Hills Car Bomb Blast case – cum- Addl. Family Court, Hyderabad- cum – XXIII Addl. Chief Judge, City Civil Court, Hyderabad – cum- IX Addl. M.S.J., Hyderabad until further orders.

REGISTRAR GENERAL

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The Officer

Copy to:

- 1. The Prl. Secretary to the Hon'ble the Chief Justice (for placing before the Hon'ble Chief Justice)
- 2. All the P.Ss to Hon'ble Judges (for placing before their Lordships)
- 3. The Metropolitan Sessions Judge, Hyderabad.
- 4. All the Registrars, High Court for the State of Telangana.
- 5. All the Officers of High Court for the State of Telangana.
- 6. The Joint Registrar-cum-Drawing Officer, High Court for the State of Telangana.
- 7. All the Section Heads, High Court for the State of Telangana.
- 8. The Overseer, High Court for the State of Telangana
- 9. All the Unit Heads in the State of Telangana
- 10. The Chief Judges, City Civil Court and City Small Causes Court, Hyderabad
- 11. The Metropolitan Sessions Judges, Hyderabad
- 12. The Director, Judicial Academy, Secunderabad.
- 13. The Chairman, Administrative Tribunal, Hyderabad
- 14. The Chairman, Industrial Tribunals (I,II & Addl.), Hyderabad
- 15. The Special Judge for Economic Offences, Hyderabad

- 16. The Special Judge for Essential Commodities Act, Hyderabad
- 17. The Special Judge for Trial of CBI Cases, Hyderabad
- 18. The Special Sessions Judge for SCs & STs (POA) Act, 1989-cum-VI Metropolitan Sessions Judge, Secunderabad.
- 19. The Special Sessions Court for Trial of cases under SCs & STs (POA) Act, 1989-cum-Addl. District & Sessions Judges in the State.
- 20. The Judge, Family Courts Hyderabad, Adilabad, Nalgonda, Mahabubnagar, Medak at Sangareddy, Secunderabad, Warangal.
- 21. The Chairman, Tribunal for Disciplinary Proceedings, Hyderabad.
- 22. The Chairman, Sales Tax Appellate Tribunal, Hyderabad.
- 23. The Presiding Officers, Labour Courts at Hyderabad, I, II & III, Warangal & Godavari Khani.
- 24. The Presiding Officer, State Transport Appellate Tribunal, Hyderabad
- 25. The Chairman, Co-operative Tribunal, Hyderabad
- 26. The Presiding Officer, Wakf Tribunal, City Civil Court Compound, Hyderabad.
- 27. The Secretary to Governor, for the state of Telangana
- 28. The Chief Secretary to Government, Government of Telangana, Hyderabad
- 29. The Secretary to Government, Law (L.A. & J Home Courts) Dept., Government of Telangana, Hyderabad
- 30. The Secretary General, Supreme Court of India, New Delhi
- 31. The Registrar Generals of All High Courts in India
- 32. The Registrar , Railway Claims Tribunal, Hyderabad
- 33. The Registrar, A.P. Lokayukta, Hyderabad
- 34. The Registrar, State Consumers Redressal Forum, Hyderabad
- 35. The Secretary, Bar Council of Telalngana, Hyderabad
- 36. The Accountant General, Hyderabad
- 37. The Advocate General, Andhra Pradesh, Hyderabad.
- 38. The Advocate General, Telangana, Hyderabad
- 39. The Public Prosecutors, High Court for the State of Telangana
- 40. The Administrative Officer, Government Pleaders Office, Hyderabad
- 41. The Administrator General & Official Trustee at High Court Buildings, Hyderabad
- 42. The Member Secretary, Telangana State Legal Services Authority, Hyderabad
- 43. The Secretary, Telangana High Court Legal Services Committee, Hyderabad
- 44. The Registrar, Income Tax Appellate Tribunal, Hyderabad
- 45. The Director of Prosecutions, Hyderabad
- 46. The Presiding Officer, Court of the Special Judge for trial of Embezzlement of Funds in Social Welfare Department, Nampally, Hyderabad.
- 47. The Commissioner of Printing Stationery & Stores Purchase, Government Central Press, Chanchalguda, Hyderabad (For Publication in Official Gazette)
- 48. The President, Judicial Officers' Association, High Court of Judicature at Hyderabad.
- 49. The Secretary, Section Officers' Association, High Court.
- 50. The President, High Court Service Association, High Court
- 51. The President, High Court Telangana Employees Association, High Court
- 52. The President, Court Masters and Personal Secretaries to the Hon'ble Judges' Association, High Court
- 53. The Secretary, State Judicial Employees Association, Criminal Courts Compound, Red Hills, Nampally, Hyderabad.
- 53. The President, High Court Advocates' Association, High Court
- 54. The Commissioner, Information & Public Relations, Hyderabad (with a request to make arrangement for publication of the notification in local\_dailies)
- 55. The Director, All India Radio, Public Gardens, Hyderabad
- With a request for making necessary announcement
- 56. The Director, Doordarshan Kendra, Ramanthapur, Hyderabad. 57. The Editors, Eenadu, Deccan Chronicle, Sia-sat. For publication

For publication in the respective News Papers